

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/76/2017
NAME OF THE APPLICANT : ULTRATECH HOUSING LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

5	SAIMATHY. S.	PRACTISING COMPANY SECRETARY.	S. Saimathy
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ORDER

Ms.S.Saimathy, PCS representing the petitioner present. Prayed time for making submissions. At request, time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

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(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)